

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1208  
TO BE ANSWERED ON 05.12.2024**

**INCREASE IN CEILING OF ESIC MEDICAL COVERAGE**

**1208. SHRI CHANDRAKANT HANDORE:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government aims to increase the existing ceiling of ₹ 21,000 for ESIC medical coverage, if so, the details thereof;**
- (b) whether Government will increase the ceiling from ₹ 21,000 to ₹ 35,000 so that more workers may get the benefit of social security provided by ESIC, if so, by what time it will increase; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): As per section 95 of the Employees' State Insurance (ESI) Act, 1948, read with rule 50 of ESI (Central) Rules 1950, Central Government (after consultation with the Corporation) has the powers to make rules for enhancement of existing wage-ceiling. The Government has been revising wage ceiling from time to time to increase the coverage. The last revision of the wage ceiling was effected from 01<sup>st</sup> January 2017.**

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